

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 645 OF 2023

IN THE MATTER OF:
LALIT KUMAR JAIN

... APPLICANT

VERSUS

STATE OF U.P. ORS.

... RESPONDENTS

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NEW DELHI
DATED: 09.02.2026



(PRADEEP MISRA & DALEEP DHYANI)

Counsel for U.P. Pollution Control Board

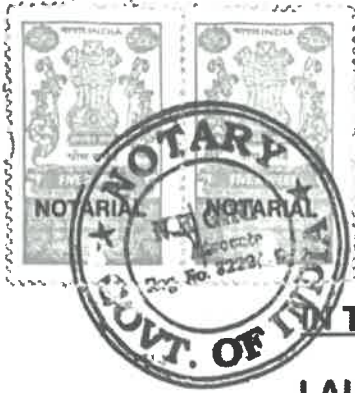
138, New Lawyers Chamber,

Supreme Court of India,

New Delhi-110001

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**BEFORE THE NATIONAL GREEN TRIBUNAL AT
NEW DELHI**

ORIGINAL APPLICATION NO. 645 OF 2023

THE MATTER OF:

LALIT KUMAR JAIN

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.RESPONDENTS

**ADDITIONAL AFFIDAVIT ON BEHALF OF UTTAR PRADESH
POLLUTION CONTROL BOARD**

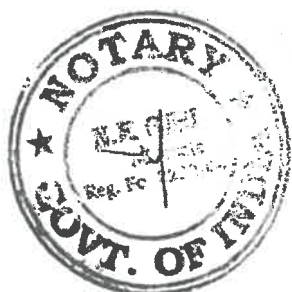
I, Rajendra Prasad, S/o. late Shri Vishnu Ram, aged about 58 years, Regional Officer, Uttar Pradesh Pollution Control Board, Meerut, U.P. do hereby solemnly affirm and declare as under:



1. That I in the abovenoted capacity, am well conversant with the facts and records of the present case, hence am competent to swear this affidavit.
2. That the abovenoted matter came up for hearing on 11.11.2025 when Nagar Palika Parishad, Baraut has filed action plan disclosing the setting up of 4 Decentralized Sewage Treatment Plants to remediate the problem of discharge of sewage in the canal. The timeline for completing the said Decentralized Sewage Treatment Plants were disclosed as follows:

[Handwritten signature]

S. No.	DSTP Capacity (KLD)	Location/ site	Technology	Operational status	Timeline
1.	50	NPP Baraut- Near Mirapur Rajwaha	MBR + EBR Hybrid	Completed & Operational	16.06.2025 (Achieved)
2.	100	Near Kotana Road drain	EBR + MBR + Ozone	Advanced Stage (95% complete)	To be operational by 08.11.2025
3.	250	Gurana Road near Lord Mahavira Academy	EBR + MBR Containerised	Under Execution	By 30.12.2025
4.	100	Baraut West Sector (Drain 3)	MBR + Ozone	Under Planning	By 15.01.2026.



3. That Nagar Palika Parishad, Baraut vide letter dated 06.02.2026 has informed that DSTP of 100 KLD has been installed and commissioned, hence the sample be collected. It is submitted that as the said DSTP has commissioned on 06.02.2026, it will take atleast a week for stabilization and the sample will be collected only thereafter.
4. That regarding 250 KLD DSTP near Lord Mahavir Academy and 100 KLD DSTP at Baraut West Sector (Drain 3) it is submitted that no work has yet started in respect of those DSTPs.

Oh

The above affidavit is being submitted for kind consideration of this Hon'ble Tribunal.



DEPONENT

VERIFICATION:

I, the abovenamed deponent, do hereby verify that the contents of above affidavit are true to my knowledge and belief. No part of the same is false and nothing has been concealed therefrom.



VERIFIED ON THIS THE 07 DAY OF FEBRUARY, 2026 AT MEERUT.



DEPONENT

ATTESTED NOTARY
N. K. GRI
Advocate, Meerut
Reg. No. 3222/05